THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated, 9th October, 2023

No.HCM.II/82/2017-Estt/82: In pursuance of the Full Court Resolution dated 2nd October, 2023, the following Grade II Judicial Officers of the Meghalaya Judicial Service are promoted to the Grade I (Entry level) of the Meghalaya Higher Judicial Service:

SI. No.	Name of the Grade II Judicial Officer	
1.	Smt Rithelda Rymbai,	
2.	Shri Kerbor Jinson Lyngdoh	
3.	Smt Anjeline Matti Pariat	
4	Smt Monica K. Lyngdoh	

By order,

REGISTRAR GENERAL

Memo No. HCM.II/82/2017-Estt/82-A

Dated Shillong the 9th October 2023

Copy to: -

- The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalava, Shilliong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 The Reciptor Z (Ludicial Service). High Court of Meghalaya for kind information and
- The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
 The Secretary to the Government of Meghalaya, Law Department. Shillong for favour
- of kind information and necessary action..

 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- The Director, Meghalaya State Judicial Academy, Shillong for kind information.
- The District & Sessions Judge, Shillong/ Jowal/ Nongstoin/ Nongpoh/ Mawkywat/ Khilehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 10. The concerned Judicial Officers for kind information and necessary action.
- The Accountant General (A&E), Meghalaya Shillong for information and necessary action.

- The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkynwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre for information and necessary action.

14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15. Office File.

TRAR GENERAL